

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **07.02.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1

**02.00 PM**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)

Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 58/2025 To dispense with IA No. 204/2025 For Stay IA No. 205/2025	Riju Ravindran Suspended Director & Promoter of Think & Learn Pvt. Ltd. Vs Pankaj Srivastava, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator

**02:30 PM**

In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)

Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)

Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1 Mr. Ramakant Rai- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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